NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.A. No. 139 of 2015 with C.P. No. 61/397-398/CLB/MB/2015

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

Name of the Company: Nandu Jagatbiharilal Saxena

V/s.

Mangal Geeta Fashions Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION SIGNATURE REPRESENTATION

ORDER

None present for Bohr parky.

None present for Bohr parky.

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